

HIGH COURT OF DELHI: NEW DELHI

No. 693/CPC Sectt/DHC/2024

Dated: 15.07.2024

OFFICE ORDER

In view of the observation made in paragraph 22 of the judgment of the Hon'ble Supreme Court in *State Bank of India and Anr. v Ajay Kumar Sood, (2023) 7 SCC 282*, all the Ld. Judicial Officers of Delhi District Courts, except those who are not required to upload their orders and judgments on Case Information System ('CIS'), are directed to upload their orders and judgments on CIS after signing them by using their digital signatures and send an undertaking along with their monthly statement, affirming that all their orders and judgments have been uploaded on CIS, after signing by use of digital signatures.

Any non-compliance of this direction will be viewed seriously.

BY ORDER

Sd/-

(Kanwal Jeet Arora)
Registrar General

No. 13574-90/CPC Sectt./DHC/2024

Dated: 15.07.2024

Copy forwarded for information and necessary action if any: -

1. Ld. Principal District & Sessions Judge (HQ), Central, Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. Ld. Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
4. Ld. Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
5. Ld. Principal District & Sessions Judge, North West District, Rohini Courts, Delhi.
6. Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
7. Ld. Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
8. Ld. Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
9. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
10. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
12. Ld. Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue Court Complex, New Delhi.
13. Ld. Principal Judge, Family Courts (HQ), Dwarka Court Complex, New Delhi.
14. Registrar (Vigilance), Delhi High Court
15. Mr. Sunil Kumar Sharma, Ld. Chairman (IT & Digitization), Delhi District Courts.
16. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
17. Joint Registrar (RG Secretariat)

JAY THAREJA

(Jay Thareja)
Joint Registrar (Judicial)
(Central Project Coordinator)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST): DELHI

Copy forwarded for Order No. 693/CPC Sectt/DHC/2024 dated 15.07.2024 of Hon'ble High Court of Delhi for information and necessary compliance with a request to send an undertaking along with their monthly statement to the Judicial Branch of West District, affirming that all their orders and judgments have been uploaded on CIS, after signing by use of digital signatures, as directed.

23306-23381
Ref. No. _____/Comp./Order-DHC/DSC/2024

Dated 13/7/24

Copy forwarded for information to:

1. All Judicial Officers of West District for necessary compliance of the directions.
2. The Officer In-charge-Judicial Branch, West District, Tis Hazari Courts Complex.
3. The AOJ/Branch-In-charge-Judicial Branch, West District, Tis Hazari Courts Complex.
4. Dealing Official Website with a request to upload the same on the official website.
5. Dealing Official-LAYERS with a request to upload the same on the LAYERS.

(Vinod Kumar)
Principal District & Sessions Judge (West)
Delhi